Name of the Corporate Debtor: Future Ideas Company Limited; Date of commencement of CIRP: 9th April 2025; List of creditors as on: 19th July 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl.	Category of creditor	Summ	Amoun	Amou	Amount of	Detail	Remarks,			
No.	Category of Cicultor	received	ary of claims		ary of claims dmitted	tof		claims under	s in	if any
110.	110.		_			conting	nt of	verification		ii aiiy
		No.	Amount		Amount of		claim	vermeation	Annexure	
		of		claims	claims	ent claims	s not			
		clai			admitted	Ciainis	admit			
		ms					ted			
1	Secured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2,83,45,04,882.37	1	2,83,45,04,882.37	NIL	NIL		1	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	7,94,090.33	NIL	NIL	NIL	NIL	7,94,090.33	2	Pending complete books of accounts from the Corporate Debtor
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-
	Total	3	2,83,52,98,972.71	-	2,83,45,04,882.37	-	-	7,94,090.33	-	-

Annexure-1

Name of the corporate debtor: Future Ideas Company Limited;
Date of commencement of CIRP: 9th April 2025;
List of creditors as on: 19th July 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.			of claim eived				Amount of		Amount of claim	Amount of claim				
	Credi t-or	of	claimed	Amount of claim	Nature of claim	Amount covered	Amount covered	Whether related	% of voting	continge nt	,	not admitted	under verifica-	
		receipt		admitted		by security interest	by guarant ee	party?	share in CoC	Claim	that may be set-off		tion	
1	Axis Trustee Services Limited		2,83,45,0 4,882.37	2,83,45,04, 882.37	Non- Convertible Debenture	2,83,45,04, 882.37	2,83,45,04, 882.37	No	100%	NIL	NIL	NIL		Pending complete books of accounts from the Corporate Debtor
Total			2,83,45,0 4,882.37	2,83,45,04, 882.37	-	2,83,45,04, 882.37	2,83,45,04, 882.37	1	100%	1	1	1		-

Annexure-2

Name of the corporate debtor: Future Ideas Company Limited;
Date of commencement of CIRP: 9th April 2025;
List of creditors as on: 19th July 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre		of claim eived		Details o	f claim ac	lmitted		Amount of contin-	Amount of any	Amount of	Amount of claim	Remarks, if any	
	ditor	Date of receip t		Amount of claim admitte d		Amou nt covere d by securi ty inter est	Amount covered by guara -ntee	Whether related party?		gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	MUFG INTIME INDIA PRIVATE LIMITED	2025	4,14,858.90		Operational debt	NIL	NIL	-	-	NIL	NIL	NIL	4,14,858.90	Pending complete books of accounts from the Corporate Debtor
	NATION AL SECURIT IES DEPOSIT ORY LIMITED	22-04- 2025	3,79,231.43		Operational Debt	NIL	NIL	-	-	NIL	NIL	NIL	3,79,231.43	Pending complete books of accounts from the Corporate Debtor
	TOTA	L	7,94,090.33	-	1	-	-	-	-	-	-	-	7,94,090.33	-